IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

(IB)-505(PB)/2017

IN THE MATTER OF:

Sunlight Pest Control Service

Applicant/petitioner

Vs. Punj Lloyds Limited

Respondent

Order under Section 9

Order delivered on 09.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR HON'BLE PRESIDENT

S. K. MOHAPATRA HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner/Applicant: Mr. Sanjay Kumar Ruia, Professional Representative

For the Respondent:

Mr. Santosh Paul, Mr. Mrinal Bharti and Mr.

Manish Shellhani, Advocates

ORDER

On the joint request made by learned counsel for the parties, hearing is deferred to 28.02.2018.

> (M. M. KUMAR) PRESIDENT

(S. K. MOHAPATRA) MEMBER (TECHNICAL)